HIGH COURT OF SIKKIM GANGTOK

No. ..56.../Confdl./HCS

Dated: 11 · 12 · 20 25

N-O-T-I-F-I-C-A-T-I-O-N

In exercise of the powers conferred under Section 16(2) of the Advocates Act, 1961 and Rule [4] of the High Court of Sikkim (Designation of Senior Advocates) Rules, 2019 (as amended up-to-date), the High Court of Sikkim is pleased to designate the following Advocates as Senior Advocates from the date of this Notification:

- 1. Mr. Aarohi Bhalla
- 2. Mr. Sudesh Joshi
- 3. Mr. Tashi Rapten Barfungpa
- 4. Mr. Zangpo Sherpa
- 5. Mr. Kumar Sharma

By Order,

sd/-**REGISTRAR**

Memo No. V (147) Confdl/HCS/12694 - 12725 Dated: 11. 12. 2025

Copy to:

- 1. Mr. Aarohi Bhalla, 1-9, Seceond Floor, Lajpat Nagar, New Delhi-110024;
- 2. Mr. Sudesh Joshi, Kotak Mahindra Bank Building, M.G. Marg, Gangtok 737101:
- 3. Mr. Tashi Rapten Barfungpa, Nam Nang Road, Below Government Housing Colony, Gangtok 737101;
- 4. Mr. Zangpo Sherpa, Bojoghari, Gangtok 737101;
- 5. Mr. Kumar Sharma, Upper Boomtar, Namchi-737126;
- 6. President, Supreme Court Bar Association, 1-Tilak Marg, New Delhi-110001;
- 7. Secretary General, Supreme Court of India, New Delhi- 110001;
- 8. Secretary to the Government of India, Ministry of Home Affaris, New Delhi;
- 9. Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok;
- 10. Secretary to Hon'ble Chief Minister of Sikkim, Gangtok;
- 11. Registrar General, High Court of;
- 12. Advocate General, the State of Sikkim;
- 13. Additional Advocate General, the State of Sikkim;
- 14. Chairman, Bar Council of Delhi, New Delhi-110001;

- 15. Secretary, Bar Council of Delhi- 110001;
- 16. Principal District & Sessions Judge, Gangtok;
- 17. Director, Sikkim Judicial Academy, Sokeythang, Gangtok;
- 18. Legal Remembrancer-cum-Secretary, Law & Parliamentary Affairs Department, Government of Sikkim, Gangtok;
- 19. All District & Sessions Judges, Sikkim;
- 20. Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok;
- 21. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok;
- 22. Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok;
- 23. Joint Registrar-cum-Sr. Judgment Writer to Hon'ble Judge, High Court of Sikkim, Gangtok;
- 24. All Chief Judicial Magistrates-cum-Civil Judge(SD), Sikkim;
- 25. All Civil Judge-cum-Judicial Magistrates, Sikkim;
- 26. President, Bar Association of Sikkim, Gangtok (High Court & District Courts);
- 27. President, High Court Bar Association, Gangtok;
- 28. President, Bar Association of Gyalshing & Soreng;
- 29. Additional Secretary, Home Department, Government of Sikkim for publication in the Government Gazette;
- 30. All Sections In-charge, High Court of Sikkim, Gangtok;
- 31. Computer Cell, High Court of Sikkim for publication in the official High Court website;
- 32. Notice Board;
- 33. Guard File; and

34. File.

REGISTRAR (JUDICIAL SERVICE)